NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH

CP (IB) NO. 22/Chd/Hry/2017

In the matter of:

Macquarie Bank Ltd.

... Applicant/Operational Creditor

Versus

Uttam Galva Metallics Ltd.

... Corporate Debtor

Present:

Mr. Ashish Aggarwal, Senior Advocate with

Mr. Kanwalvir Singh Kang, Advocate for operational

creditor/applicant.

Mr. Anand Chhibbar, Senior Advocate with Mr. Tarun Lehal,

Advocate for corporate debtor.

Learned Senior Counsel for petitioner seeks time to file affidavit to counter the reply. Affidavit, if any, be filed positively by 10.00 AM on the next date.

Learned Senior Counsel for respondent also seeks to file additional affidavit. Copies of affidavits be exchanged to the counsel opposite. Learned Senior Counsel for both the parties request that the case may be adjourned to 29.05.2017 for arguments and they will not seek any further adjournment. List the matter on 29.05.2017 for arguments.

Request be also submitted to the Hon'ble President, NCLT, Principal Bench, New Delhi seeking extension of 10 days more time for disposal of the case.

(Justice R.P. Nagrath) Member (Judicial)

